

Fourteenth Loksabha

Session : 9

Date : 19-12-2006

Participants : [Antony Sri Arakkaparambil](#), [Palanimanickam Shri S.S.](#), [Singh Smt. Kanti](#), [Sharma Shri Anand](#), [Mahabir Prasad Shri](#), [Fatmi Shri Moh. Ali Ashraf](#), [Palanimanickam Shri S.S.](#), [Vaghela Shri Shanker Singh](#), [Singh Dr. Raghuvansh Prasad](#), [Kumar Shri Ashwani](#), [Ramesh Shri Jairam](#), [Kyndiah Shri Paty Ripple](#), [Jaiswal Shri Shriprakash](#), [Regupathy Shri S.](#), [Singh Smt. Kanti](#), [Purandareswari Smt. Daggubati](#), [Venkatapathy Shri K.](#), [Singh Dr. Raghuvansh Prasad](#), [Purandareswari Smt. Daggubati](#), [Ola Shri Sis Ram](#), [Chowdhury Smt. Renuka](#), [Handique Shri Bijoy Krishna](#), [Panabaka Smt. Lakshmi](#), [Vaghela Shri Shanker Singh](#)

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Title: Papers laid on the table of the House by members/Ministers.

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): I beg to lay on the Table a copy of the Annual Administration Reports (Hindi and English versions) of the Cantonment Boards, for the year 2005-2006, along with Accounts.

(Placed in Library, See No. LT 5632/06)

खान मंत्री (श्री शीश राम ओला): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(Placed in Library. See No. LT 5633-35/06)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): Sir, with your permission, on behalf of my senior colleague Shri P. Chidambaram ...

MR. SPEAKER : He should have taken permission earlier. I will not allow it in future.

SHRI S.S. PALANIMANICKAM : I beg to lay on the Table –

(1) A copy of the Seventh Progress Report (Hindi and English versions) on the action taken in pursuant to the recommendations of the Joint Parliamentary Committee on Stock Market Scam and matters relating thereto- December, 2006.

(Placed in Library, See No. LT 5636/06)

- (2) A copy of the Tax Return Preparer Scheme, 2006 (Hindi and English versions) published in Notification No. S.O. 2039 (E) in Gazette of India dated the 28th November, 2006 under of section 296 of the Income Tax Act, 1961, together with an explanatory memorandum.

(Placed in Library, See No. LT 5637/06)

- (3) A copy of the Mid-Year Review - 2006-2007 (Hindi and English versions).

(Placed in Library, See No. LT 5638/06)

- (4) A copy of the Narcotic Drugs and Psychotropic Substances (Amendment) Rules, 2006 (Hindi and English versions) published in Notification No. G.S.R. 639 (E) in Gazette of India dated the 13th October, 2006, under section 77 of the Narcotic Drugs and Psychotropic Substances Act, 1985, together with an Explanatory memorandum.

(Placed in Library, See No. LT 5639/06)

लघु उद्योग मंत्री तथा कृषि एवं ग्रामीण उद्योग मंत्री (श्री महावीर प्रसाद): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(Placed in Library. See No. LT 5640-47/06)

THE MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH): I beg to lay on the Table -

- (1) A copy of the Annual Report (Hindi and English versions) of the Tribal Cooperative Marketing Development Federation of India Limited, New Delhi, for the year 2005-2006, along with Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government of the working of the Tribal Cooperative Marketing Development Federation of India Limited, New Delhi, for the year 2005-2006.

(Placed in Library, See No. LT 5648/06)

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the All India Handloom Fabrics Marketing Co-operative Society Limited, New Delhi for the year 2005-2006, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Handloom Fabrics Marketing Co-operative Society Limited, New Delhi for the year 2005-2006

(Placed in Library, See No. LT 5649/06)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Wool and Woollens Export Promotion Council, New Delhi, for the year 2005-2006, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Wool and Woollens Export Promotion Council, New Delhi, for the year 2005-2006.

(Placed in Library, See No. LT 5650/06)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Wool Development Board, Jodhpur, for the year 2005-2006, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Wool Development Board, Jodhpur, for the year 2005-2006.

(Placed in Library, See No. LT 5651/06)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Wool Research Association, Thane, for the year 2005-2006, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Wool Research Association, Thane, for the year 2005-2006.

(Placed in Library, See No. LT 5652/06)

THE MINISTER OF STATE IN THE DEPARTMENT OF HEAVY INDUSTRY, MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRIMATI KANTI SINGH): Sir, on behalf of my senior colleague Shri Sontosh Mohan Dev, I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) on the performance of Central Public Sector Enterprises (Volumes I to III) (Public Enterprises Survey) for the year 2005-2006.

(Placed in Library, See No. LT 5653/06)

ग्रामीण विकास मंत्री (डा. रघुवंश प्रसाद सिंह): महोदय, मैं राष्ट्रीय ग्रामीण नियोजन गारंटी अधिनियम, 2005 के अंतर्गत राष्ट्रीय ग्रामीण नियोजन गारंटी अधिनियम के वर्ष 2005-2006 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

(Placed in Library, See No. LT 5654/06)

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY): I beg to lay on the Table –

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Commission for Women, New Delhi, for the year 2002-2003, along with Audited Accounts, under section 14 of the National Commission for Women Act, 1990.
 - (ii) A copy of the Action Taken Report (Hindi and English versions) on the recommendations contained in the Annual Report for the year 2002-2003 of the National Commission for Women.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Commission for Women for the year 2002-2003.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 5655/06)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Adoption Resource Agency, New Delhi, for the year 2001-2002.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Adoption Resource Agency, New Delhi, for the year 2001-2002, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Adoption Resource

Agency, New Delhi, for the year 2001-2002.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 5656/06)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Central Adoption Resource Agency, New Delhi, for the year 2003-2004.
(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Adoption Resource Agency, New Delhi, for the year 2003-2004, together with Audit Report thereon.
(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Adoption Resource Agency, New Delhi, for the year 2003-2004.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 5657/06)

MR. SPEAKER : Item No. 12, Shri Praful Patel – not present.

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE): On behalf of my colleague Shri Suresh Pachouri I beg to lay on the Table –

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Government Consumer Cooperative Society Limited (Kendriya Bhandar), New Delhi, for the year 2005-2006, along with Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Government Consumer Cooperative Society Limited (Kendriya Bhandar), New Delhi, for the year 2005-2006.

(Placed in Library, See No. LT 5658/06)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(SHRIMATI PANABAKA LAKSHMI): I beg to lay on the Table –

(1) A copy of the Drugs and Cosmetics (VII-amendment) Rule, 2005 (Hindi and English versions) published in Notification No. G.S.R. 674 (E) in Gazette of India dated the 18th November, 2005 under section 38 of the Drugs and Cosmetics Act, 1940.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 5659/06)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Mahatama Gandhi Institute of Medical Sciences and Kasturba Hospital, Wardha, for the year 2005-2006, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mahatama Gandhi Institute of Medical Sciences and Kasturba Hospital, Wardha, for the year 2005-2006.

(Placed in Library, See No. LT 5660/06)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Ayurveda and Siddha, New Delhi, for the year 2005-2006.

A copy of the Annual Accounts (Hindi and English versions) of the Central Council for Research in Ayurveda and Siddha, New Delhi, for the year 2005-2006, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Ayurveda and Siddha, New Delhi, for the year 2005-2006.

(Placed in Library, See No. LT 5661/06)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Mental Health and Neuro Sciences, Bangalore, for the year 2005-2006, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Mental Health and Neuro Sciences, Bangalore, for the year 2005-2006.

(Placed in Library, See No. LT 5662/06)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Naturopathy, Pune, for the year 2005-2006, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Naturopathy, Pune, for the year 2005-2006.

(Placed in Library, See No. LT 5663/06)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Speech and Hearing , Mysore, for the year 2005-2006, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Institute of Speech and Hearing , Mysore, for the year 2005-2006.

(Placed in Library, See No. LT 5664/06)

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the New Delhi Tuberculosis Centre, New Delhi, for the year 2005-2006, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the New Delhi Tuberculosis Centre, New Delhi, for the year 2005-2006.

(Placed in Library, See No. LT 5665/06)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Pharmacy Council of India, New Delhi, for the year 2005-2006, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pharmacy Council of India, New Delhi, for the year 2005-2006.

(Placed in Library, See No. LT 5666/06)

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Lala Ram Sarup Institute of Tuberculosis and Respiratory Diseases, New Delhi, for the year 2005-2006, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Lala Ram Sarup Institute of Tuberculosis and Respiratory Diseases, New Delhi, for the year 2005-2006.

(Placed in Library, See No. LT 5667/06)

- (11)(i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Biologicals, Noida, for the year 2005-2006, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Biologicals, Noida, for the year 2005-2006.

(Placed in Library, See No. LT 5668/06)

(12) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 31 of the Cigarettes and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003:-

(i) The Cigarettes and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution (Second Amendment) Rules, 2005, published in Notification No. G.S.R. 698 (E) in Gazette of India dated the 30th November, 2005.

(ii) The Cigarettes and other Tobacco Products (Packaging and Labelling) Rules, 2006, published in Notification No. 402 (E) in Gazette of India dated the 5th July, 2006.

(iii) The Cigarettes and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Amendment Rules, 2006, published in Notification No. G.S.R. 656 (E) in Gazette of India dated the 20th October, 2006.

(13) Two statements (Hindi and English versions) showing reasons for the delay in laying the papers mentioned at item no. (i to ii) of (11) above.

(Placed in Library, See No. LT 5669/06)

(14) A copy of the Notification No. G.S.R. 646 (E) (Hindi and English versions) published in Gazette of India dated the 18th October, 2006, constituting the Staring Committee consisting of the

Members mentioned therein, to take action regarding violation of section 5 of the Cigarettes and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003, issued under section 25 of the said Act.

(Placed in Library, See No. LT 5670/06)

(15) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Reports and Audited Accounts of the twenty seven Institutions mentioned therein for the years 2004-2005 and 2005-2006, within the stipulated period of nine months after the close of the respective accounting years.

(Placed in Library, See No. LT 5671/06)

- (16) (i) A copy of the Annual Report (Hindi and English versions) of the Dental Council of India, New Delhi, for the year 2005-2006, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Dental Council of India, New Delhi, for the year 2005-2006.

(Placed in Library, See No. LT 5672/06)

MR. SPEAKER : Item NO. 15, - Dr. Dasari Narayana Rao

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, on behalf of my colleague Dr. Dasari Narayana Rao ..

MR. SPEAKER : No, without prior permission I will not allow. This is becoming a disease.

... (*Interruptions*)

SHRIMATI D. PURANDESWARI : The authorization has been requested.

MR. SPEAKER : You have to seek my permission first.

... (*Interruptions*)

MR. SPEAKER : There is no notice that the Minister will be absent. This will be the last time.

SHRIMATI D. PURANDESWARI : I am sorry.

MR. SPEAKER : This cannot be a matter of right.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): Sir, the hon. Minister has sent a letter to the Office that she shall lay the papers on his behalf.

MR. SPEAKER : We shall see. If it is a mistake on this side, I will rectify that. But this impression should not be there that anybody can stand up.

SHRIMATI D. PURANDESWARI : Sir, on behalf of Dr. Dasari Narayana Rao I beg to lay on the Table –

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-
 - (i) Review by the Government of the working of the Neyveli Lignite Corporation Limited, Chennai, for the year 2005-2006.
 - (ii) Annual Report of the Neyveli Lignite Corporation Limited, Chennai, for the year 2005-2006, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5673/06)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): I beg to lay on the Table-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 141 of the Border Security Force Act, 1968:-
 - (i) The Border Security Force, (Tradesman Group 'C' and Enrolled Followers Group 'D' posts) Recruitment Amendment Rules, 2006, published in Notification No. G.S.R. 206 in Gazette of India dated the 26th August, 2006.

(ii) The Border Security Force Water Wing (Group 'B' Combatised Technical Staff) Recruitment (Amendment) Rules, 2006, published in Notification No. G.S.R. 199 in Gazette of India dated the 12th August, 2006.

(iii) The Border Security Force Air Wing Storeman Cadre Group 'C' posts Recruitment Rules, 2006, published in Notification No. G.S.R. 207 in Gazette of India dated the 26th August, 2006.

(iv) The Border Security Force Combatised Assitant Sub-Inspector (Junior Accountant) and Head Constable (Clerk) Recruitment Rules, 2006, published in Notification No. G.S.R. 203 in Gazette of India dated the 19th August, 2006.

(v) The Ministry of Home Affairs, Border Security Force Communication (Non-Gazetted) Cadre Recruitment Rules, 2006, published in Notification No. G.S.R. 83 in Gazette of India dated the 22nd April, 2006.

(vi) The Border Security Force, Motor Transport Workshops (Non-Gazetted) Group 'C' Posts, Recruitment Rules, 2006, published in Notification No. G.S.R. 234 in Gazette of India dated the 30th September, 2006.

(vii) The Border Security Force (Amendment) Rules, 2006, published in Notification No. S.O. 3678 in Gazette of India dated the 16th September, 2006.

(Placed in Library, See No. LT 5674/06)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): I beg to lay on the Table -

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi Shiksha Mission, Bhopal for the year 2003-2004, alongwith Audited Accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rajiv Gandhi Shiksha Mission, Bhopal for the year 2003-2004.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 5675/06)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Tamil Nadu State Mission of Education for All (Sarva Shiksha Abhiyan), Chennai for the year 2003-2004, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Tamil Nadu State Mission of Education for All (Sarva Shiksha Abhiyan), Chennai for the year 2003-2004.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 5676/06)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2005-2006.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2005-2006, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2005-2006.

(Placed in Library, See No. LT 5677/06)

- (6)(i) A copy of the Annual Report (Hindi and English versions) of the Axom Sarba Shiksha Abhijan Mission, Guwahati, for the year 2005-2006, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Axom Sarba Shiksha Abhijan Mission, Guwahati, for the year 2005-2006.

(Placed in Library, See No. LT 5678/06)

- (7)(i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi Shiksha Mission (Sarva Shiksha Abhiyan), Raipur, for the year 2002-2003, alongwith Audited Accounts.
- (ii) Statement Regarding Review (Hindi and English versions) by the Government of the working of the Rajiv Gandhi Shiksha Mission (Sarva Shiksha Abhiyan), Raipur, for the year 2002-2003.

- (8) Statement (Hindi and English versions) showing reasons for delay in

laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 5679/06)

- (9)(i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi Shiksha Mission (Sarva Shiksha Abhiyan), Raipur, for the year 2003-2004, alongwith Audited Accounts.
- (ii) Statement Regarding Review (Hindi and English versions) by the Government of the working of the Rajiv Gandhi Shiksha Mission (Sarva Shiksha Abhiyan), Raipur, for the year 2003-2004.

- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 5680/06)

(11) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Indian Institute of Advanced Study, Shimla, for the year 2005-2006 within the stipulated period of nine months after the close of the accounting year.

(Placed in Library, See No. LT 5681/06)

(12) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the University Grants Commission for the year 2005-2006 within the stipulated period of nine months after the close of the accounting year.

(Placed in Library, See No. LT 5682/06)

- (13) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Educational Consultants India Limited, New Delhi, for the year 2005-2006.
- (ii) Annual Report of the Educational Consultants India Limited, New Delhi, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5683/06)

- (14) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Philosophical Research, New Delhi, for the year 2005-2006, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Philosophical

Research, New Delhi, for the year 2005-2006.

(Placed in Library, See No. LT 5684/06)

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Guwahati, for the year 2005-2006.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Guwahati, for the year 2005-2006, together with Audit Report thereon.
- (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology, Guwahati, for the year 2005-2006.

- (16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in Library, See No. LT 5685/06)

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Assam Mahila Samata Society, Guwahati, for the year 2005-2006, alongwith Audited Accounts.
- (ii) Statement Regarding Review (Hindi and English versions) by the Government of the working of the Assam Mahila Samata Society, Guwahati, for the year 2005-2006.

(Placed in Library, See No. LT 5686/06)

- (18) A copy of the Annual Report (Hindi and English versions) of the Bharat Shiksha Kosh, New Delhi, for the year 2002-2003, alongwith Audited Accounts.

(Placed in Library, See No. LT 5687/06)

- (19) A copy of the Annual Report (Hindi and English versions) of the Bharat Shiksha Kosh, New Delhi, for the years 2003-2004, alongwith Audited Accounts.

(Placed in Library, See No. LT 5688/06)

- (20) A copy of the Annual Report (Hindi and English versions) of the Bharat Shiksha Kosh, New Delhi, for the years 2004-2005, alongwith Audited Accounts.

- (21) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (18 to 20) above.

(Placed in Library, See No. LT 5689/06)

(22) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Visva Bharati for the year 2005-2006 within the stipulated period of nine months after the close of the accounting year.

(Placed in Library, See No. LT 5690/06)

(23) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Indira Gandhi National Open University for the year 2005-2006 within the stipulated period of nine months after the close of the accounting year.

(Placed in Library, See No. LT 5691/06)

- (24)(i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Indore, for the year 2005-2006, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Indore, for the year 2005-2006.

(Placed in Library, See No. LT 5692/06)

- (25)(i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Bangalore, for the year 2005-2006, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Bangalore, for the year 2005-2006.

(Placed in Library, See No. LT 5693/06)

- (26) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Open Schooling, New Delhi, for the year 2004-2005.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Open Schooling, New Delhi, for the year 2004-2005, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Open Schooling, New Delhi, for the year 2004-2005.

(27) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (26) above.

(Placed in Library, See No. LT 5694/06)

PALANIMANICKAM): I beg to lay on the Table –

- (1) A copy of the Annual Accounts (Hindi and English versions) of the Securities and Exchange Board of India, Mumbai, for the year 2003-2004, together with Audit Reports thereon.

(Placed in Library, See No. LT 5695/06)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Empowered Committee of State Finance Ministers, New Delhi, for the year 2005-2006, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Empowered Committee of State Finance Ministers, New Delhi, for the year 2005-2006.

(Placed in Library, See No. LT 5696/06)

- (3) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 94 of the Finance Act, 1994 :-

(i) G.S.R. 742(E) published in Gazette of India dated the 11th December, 2006 together with an explanatory memorandum seeking to exempt taxable service provided by an insurer, carrying on general insurance business, to a policy holder for the insurance of sheep, from the whole of service tax leviable thereon.

(ii) The Service Tax (Sixth Amendment) Rules, 2006 published in Notification No. G.S.R. 688 (E) in Gazette of India dated the 2nd November, 2006 together with an explanatory memorandum.

(Placed in Library, See No. LT 5697/06)

- (4) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 38 of the Central Excise Act, 1944:-

(i) G.S.R. 716 (E) published in Gazette of India dated the 20th November, 2006 together with an explanatory memorandum seeking to provide that no excise duty would be leviable on '5% ethanol blended petrol', that is a blend consisting by volume, of 95% Motor Spirit and 5% ethanol, and confirming to Bureau of Indian Standards, subject to certain conditions.

(ii) G.S.R. 717 (E) published in Gazette of India dated the 20th November, 2006 together with an explanatory memorandum making certain amendments in the Notification No. 8/2003-CE dated the 1st March, 2003.

(Placed in Library, See No. LT 5698/06)

(5) A copy of the Notification No. 733 (E) (Hindi and English versions) published in Gazette of India dated the 4th December, 2006 together with an explanatory memorandum making certain amendments in the Notification No. 21/2002-Cus. dated the 1st March, 2002 under section 159 of the Customs Act, 1962.

(Placed in Library, See No. LT 5699/06)

(6) A copy of the Thirty-Sixth Valuation Report (Hindi and English versions) of the Life Insurance Corporation of India as on 31st March, 2006, under section 29 of the Life Insurance Act, 1956.

(Placed in Library, See No. LT 5700/06)

(7) A copy of the Baroda Rajasthan Gramin Bank (Officers and Employees) Service Regulations, 2006 (Hindi and English versions) published in Notification No. 50/Ka/HRM/2006-07/178 in Gazette of India dated the 27th April, 2006, under section 30 of the Regional Rural Banks Act, 1976.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 5701/06)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY): I beg to lay on the Table a copy of the New Delhi Municipal Council (Allowances for Attending the Meetings of the Council) Rules, 2006 (Hindi and English versions) published in Notification No. G.S.R. 737 (E) in Gazette of India dated the 6th December, 2006 issued under sub-section (2) of section 16 of the New Delhi Municipal Council Act, 1994.

(Placed in Library, See No. LT 5702/06)

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI K. VENKATAPATHY): On behalf of Shrimati Subbulakshmi Jagadeesan, I beg to lay on the Table –

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Rehabilitation Council of India, New Delhi, for the year 2005-2006, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rehabilitation Council of India, New Delhi, for the year 2005-2006.

(Placed in Library, See No. LT 5703/06)

(2) A copy of the Memorandum of Understanding (Hindi and English versions) between the National Backward Classes Finance and Development Corporation and the Ministry of Social Justice and Empowerment for the year 2006-2007.

(Placed in Library, See No. LT 5704/06)

- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the National Backward Classes Finance and Development Corporation, New Delhi, for the year 2005-2006.
- (ii) Annual Report of the National Backward Classes Finance and Development Corporation, New Delhi, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5705/06)

THE MINISTER OF TEXTILES (SHRI SHANKARSINH VAGHELA): Sir, on behalf of Shri E.V.K.S. Elangovan, I beg to lay on the Table –

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Northern India Textile Research Association, Ghaziabad, for the year 2005-2006, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Northern India Textile Research Association, Ghaziabad, for the year 2005-2006.

(Placed in Library, See No. LT 5706/06)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the South India Textile Research Association, Coimbatore, for the year 2005-2006, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the

Government of the working of the South India Textile Research Association, Coimbatore, for the year 2005-2006.

(Placed in Library, See No. LT 5707/06)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Bombay Textile Research Association, Mumbai, for the year 2005-2006, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bombay Textile Research Association, Mumbai, for the year 2005-2006.

(Placed in Library, See No. LT 5708/06)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Ahmedabad Textile Industry's Research Association, Ahmedabad, for the year 2005-2006, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Ahmedabad Textile Industry's Research Association, Ahmedabad, for the year 2005-2006.

(Placed in Library, See No. LT 5709/06)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Textiles Committee, Mumbai, for the year 2005-2006, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Textiles Committee, Mumbai, for the year 2005-2006.

(Placed in Library, See No. LT 5710/06)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Sardar Vallabhbhai Patel Institute of Textile Management, Coimbatore, for the year 2005-2006, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sardar Vallabhbhai Patel Institute of Textile Management, Coimbatore, for the year 2005-2006.

(Placed in Library, See No. LT 5711/06)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Synthetic and Art Silk Mills' Research Association, Mumbai, for the year 2005-2006, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Synthetic and Art Silk Mills' Research Association, Mumbai, for the year 2005-2006.

(Placed in Library, See No. LT 5712/06)

- (8) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the Handicrafts and Handlooms Exports Corporation of India Limited, New Delhi, for the year 2005-2006.
- (ii) Annual Report of the Handicrafts and Handlooms Exports Corporation of India Limited, New Delhi, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5713/06)

- (b) (i) Review by the Government of the working of the Jute Corporation of India Limited, Kolkata, for the year 2005-2006.
- (ii) Annual Report of the Jute Corporation of India Limited, Kolkata, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5714/06)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Silk Export Promotion Council, Mumbai, for the year 2005-2006, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Silk Export Promotion Council, Mumbai, for the year 2005-2006.

(Placed in Library, See No. LT 5715/06)

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Central Silk Board, Bangalore, for the year 2005-2006.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Silk Board, Bangalore, for the year 2005-2006, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Silk Board, Bangalore, for the year 2005-2006.

(Placed in Library, See No. LT 5716/06)

THE MINISTER OF STATE IN THE DEPARTMENT OF HEAVY INDUSTRY, MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRIMATI KANTI SINGH): I beg to lay on the Table –

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Nepa Limited, Neapanagar, for the year 2005-2006.
- (ii) Annual Report of the Nepa Limited, Neapanagar, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5717/06)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Fluid Control Research Institute, Palakkad, for the year 2005-2006, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Fluid Control Research Institute, Palakkad, for the year 2005-2006.

(Placed in Library, See No. LT 5718/06)

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI ANAND SHARMA): I beg to lay on the Table a copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Indian Council for Cultural Relations for the year 2005-2006 within the stipulated period of nine months after the close of the accounting year.

(Placed in Library, See No. LT 5719/06)

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL POLICY AND PROMOTION, MINISTRY OF COMMERCE AND INDUSTRY (SHRI ASHWANI KUMAR): I beg to lay on the Table –

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Productivity Council, New Delhi, for the year 2005-2006, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Productivity Council, New Delhi, for the year 2005-2006.

(Placed in Library, See No. LT 5720/06)

- (2) A copy of the Annual Report (Hindi and English versions) of the Office of the Controller General of Patents, Designs, Trade Marks and Registrar of Geographical Indications, Mumbai, for the year 2005-2006.

(Placed in Library, See No. LT 5721/06)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Cement and Building Materials, New Delhi, for the year 2005-2006, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Council for Cement and Building Materials, New Delhi, for the year 2005-2006.

(Placed in Library, See No. LT 5722/06)

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): I beg to lay on the Table –

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-
 - (i) Review by the Government of the working of the India Trade Promotion Organisation, New Delhi, for the year 2005-2006
 - (ii) Annual Report of the India Trade Promotion Organisation, New Delhi, for the year 2005-2006,

alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5723/06)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Marine Products Export Development Authority, Kochi, for the year 2005-2006, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Marine Products Export Development Authority, Kochi, for the year 2005-2006.

(Placed in Library, See No. LT 5724/06)

(3) A copy of the statement (Hindi and English versions) explaining reasons for not laying the Annual Reports and Audited Accounts of the Tea Board for the year 2005-2006 within the stipulated period of nine months after the close of the accounting year.

(Placed in Library, See No. LT 5725/06)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Gem and Jewellery Export Promotion Council, Mumbai, for the year 2005-2006, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Gem and Jewellery Export Promotion Council, Mumbai, for the year 2005-2006.

(Placed in Library, See No. LT 5726/06)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Diamond Institute, Surat, for the year 2005-2006, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Diamond Institute, Surat, for the year 2005-2006.

(Placed in Library, See No. LT 5727/06)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Sports Goods Export Promotion Council, New Delhi, for the year 2005-2006, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sports Goods Export Promotion Council, New Delhi, for the year 2005-2006.

(Placed in Library, See No. LT 5728/06)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Footwear Design and Development Institute, Noida, for the

year 2005-2006, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Footwear Design and Development Institute, Noida, for the year 2005-2006.

(Placed in Library, See No. LT 5729/06)

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Shellac Export Promotion Council, Kolkata, for the year 2005-2006.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Shellac Export Promotion Council, Kolkata, for the year 2005-2006, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Shellac Export Promotion Council, Kolkata, for the year 2005-2006.

(Placed in Library, See No. LT 5730/06)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Council of Leather Exports, Chennai, for the year 2005-2006, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Council of Leather Exports, Chennai, for the year 2005-2006.

(Placed in Library, See No. LT 5731/06)

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Agricultural and Processed Food Products Development Authority, New Delhi, for the year 2004-2005, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Agricultural and Processed Food Products Development Authority, New Delhi, for the year 2004-2005.

- (11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

(Placed in Library, See No. LT 5732/06)

- (12) A copy each of the following papers (Hindi and English versions) under

sub-section (1) of section 619 A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the National Centre for Trade Information, New Delhi, for the year 2005-2006.
- (ii) Annual Report of the National Centre for Trade Information, New Delhi, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5733/06)

MR. SPEAKER: Shri Chandra Sekhar Sahu. There is no notice.

ग्रामीण विकास मंत्री (श्री रघुवंश प्रसाद सिंह): अध्यक्ष महोदय, हम परमीशन ले चुके हैं।

MR. SPEAKER: No. However, today is the last day. It must not be repeated next time.

ग्रामीण विकास मंत्री (श्री रघुवंश प्रसाद सिंह): अध्यक्ष महोदय, मैं श्री चन्द्रशेखर साहु की ओर से निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (एक) नेशनल इंस्टिट्यूट ऑफ रूरल डेवलपमेंट, हैदराबाद के वार् 2005-2006 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (दो) नेशनल इंस्टिट्यूट ऑफ रूरल डेवलपमेंट, हैदराबाद के वार् 2005-2006 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर

लेखापरीक्षा प्रतिवेदन।

(Placed in Library, See No. LT 5734/06)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRIMATI D. PURANDESWARI): I beg to lay on the Table –

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Practical Training (Eastern Region), Kolkata, for the year 2004-2005, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Board of Practical Training

(Eastern Region), Kolkata, for the year 2004-2005.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 5735/06)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Practical Training (Eastern Region), Kolkata, for the year 2005-2006, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Board of Practical Training (Eastern Region), Kolkata, for the year 2005-2006.

(Placed in Library, See No. LT 5736/06)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training (Western Region), Mumbai, for the year 2005-2006, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Board of Apprenticeship Training (Western Region), Mumbai, for the year 2005-2006.

(Placed in Library, See No. LT 5737/06)

- (5) A copy of the Annual Accounts (Hindi and English versions) of the Indian Gandhi National Open University, New Delhi, for the year 2004-2005, together with Audit Report thereon.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 5738/06)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science, Bangalore, for the year 2005-2006.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Science, Bangalore, for the year 2005-2006, together with Audit report thereon.

- (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Science, Bangalore, for the year 2005-2006.

(Placed in Library, See No. LT 5739/06)

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Sant Longowal Institute of Engineering and Technology, Sangrur, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sant Longowal Institute of Engineering and Technology, Sangrur, for the year 2004-2005.

(9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

(Placed in Library, See No. LT 5740/06)

(10)(i) A copy of the Annual Report (Hindi and English versions) of the North-Eastern Regional Institute of Science and Technology, Itanagar, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North-Eastern Regional Institute of Science and Technology, Itanagar, for the year 2004-2005.

(11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

(Placed in Library, See No. LT 5741/06)

(12)(i) A copy of the Annual Report (Hindi and English versions) of the India Gandhi National Open University, New Delhi, for the year 2005-2006.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the India Gandhi National Open University, New Delhi, for the year 2005-2006.

(Placed in Library, See No. LT 5742/06)

(13)(i) A copy of the Annual Report (Hindi and English versions) of the University of Delhi (Part I and II), Delhi , for the year 2002-2003.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the University of Delhi, Delhi, for the year 2002-2003.

(14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

(Placed in Library, See No. LT 5743/06)

(15) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council of Philosophical Research, New Delhi, for the year 2004-2005, together with Audit Report thereon.

(16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in Library, See No. LT 5744/06)

(17)(i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Srinagar, for the year 2003-2004, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Srinagar, for the year 2003-2004.

(18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

(Placed in Library, See No. LT 5745/06)

(19)(i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Social Science Research, New Delhi, for the year 2005-2006, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Social Science Research, New Delhi, for the year 2005-2006.

(Placed in Library, See No. LT 5746/06)

(20)(i) A copy of the Annual Report (Hindi and English versions) of the Rastriya Sanskrit Vidyapeetha, Tirupati, for the year 2005-2006, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rastriya Sanskrit Vidyapeetha, Tirupati, for the year 2005-2006.

(Placed in Library, See No. LT 5747/06)

(21)(i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Durgapur, for the year 2003-2004.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Durgapur, for the year 2003-2004.

(22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

(Placed in Library, See No. LT 5748/06)

(23)(i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Roorkee, for the year 2005-2006.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology, Roorkee, for the year 2005-2006.

(Placed in Library, See No. LT 5749/06)

(24) A copy of the Annual Accounts (Hindi and English versions) of the Mizoram University, Aizawl, for the year 2002-2003, together with Audit Report thereon.

(25) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (24) above.

(Placed in Library, See No. LT 5750/06)

(26) A copy of the Statement (Hindi and English versions) explaining reasons for delay in laying the Annual Report and Audited Accounts of the Tezpur University for the year 2005-2006 within the stipulated period of nine months after the close of the accounting year.

(Placed in Library, See No. LT 5751/06)

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